



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 08.10.2025

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 09.10.2025 & 10.10.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 999 of 2024 Part Heard	Mukul Somany Vs. DBS Bank Ltd. & Anr. With	Sonali Jain	Vikram Wadhera Smriti Churiwal- R1 Niharika Sharma Jaiveer Kant- R2 Pathik Chaoudhary
2.	Comp. App. (AT) (Ins) No. 1000 of 2024 Part Heard	Sanjay Somany Vs. DBS Bank Ltd. & Anr.	Sonali Jain	Vikram Wadhera Smriti Churiwal- R1 Niharika Sharma Jaiveer Kant- R2 Pathik Chaoudhary
3.	Comp. App. (AT) (Ins) No. 46 of 2025 Part Heard	SREI Equipment Finance Ltd. Vs. Roadwings International Pvt. Ltd.	Aditya Kanodia	Saurabh Bindal
4.	Comp. App. (AT) (Ins) No. 931 of 2024 Part Heard	Nitendra Kumar Tomer Suspended Director of Ambro Asia Pvt. Ltd. Vs. Unox S.p.A & Anr.	Abhishek Swarup	Savinder Singh- R1

By order of Hon'ble Chairperson
-Sd/-
Registrar